LOK SABHA

Thursday, August 4, 1977/Sravana 13, 1899 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER *in the Chair*]

OBITUARY REFERENCES

MR. SPEAKER: I have to inform the House of the sad demise of two of our former colleagues, namely, Shri Muldas Bhudardas Vaishya and Bakshi Abdur Rashid.

Shri Muldas Bhudardas Vaishya was a Member of the Provisional Parliament and of First Lok Sabha during the years 1951—57. He was also a Member of Third Lok Sabha during the years 1962-67 representing Sabarmati constituency of Gujarat. Earlier he had been a member of Baroda State Legislative Assembly during the years 1925-28.

A well-known social worker and labour leader, Shri Vaishya was associated with a large number of social and labour organisations in the country. He always championed the cause of the down-trodend and was a member of several organisations for the uplift of Harijans. He was also Vice-President of Depressed Classes League in Gujarat. An active worker in the field of education, he was associated with a large number of educational institutions run for the benefit of the scheduled and backward classes. As a freedom fighter he suffered imprisonment during British regime. He passed away on the 1st August, 1977, at Ahmedabad at the age of 81.

Bakshi Abdur Rashid was a Member of the Second and Third Lok Shaba during the years 1957—67 representing Jammu and Kashmir State. Earlier he had been a Member of Jammu and Kashmir State Constituent Assembly during the years 1951—56. A very amiable person he used to take active part in the proceedings of the House. He passed away at Srinagar on the 2nd August, 1977, at the age of 54.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.

ORAL ANSWERS TO QUESTIONS

खनिज विकास और प्राकृतिक संसाधनों के निकाले जाने के नये कार्यक्रम

*773. श्री एस० एस० सोमानी : क्या इस्पात और खान मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या वर्तमान आर्थिक स्थिति को ध्यान में रखते हुए सरकार ने सभी राज्य सरकारों को खनिज विकास और प्राकृतिक संसाधनों के निकाले जाने के सभी नये कार्यक्रमों के क्रियान्वयन को स्थगित करने का निर्देश दिया है ; और

(ख) यदि हां, तो मध्य प्रदेश और राजस्थान में पांचवीं पंचवर्षीय योजना अवधि के दौरान इस प्रकार स्थगित की जाने वाली योजनाएं और कार्यक्रम क्या हैं ?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) No, Sir.

(b) Does not arise.

श्री एस० एस० सोमानी : अध्यक्ष महोदय, यह सर्वविदित है कि किसी भी देश के विकास और आर्थिक समृद्धि के लिये खनिज विकास और प्राकृतिक संसाधनों का उपयोग मूल आधार है । यह हमारे देश का सौभाग्य है कि भारत भूमि में पर्याप्त प्राकृतिक संसाधन और बहुमूल्य खनिज पदार्थ विद्यमान हैं। प्रकृति की जितनी कृपा हमारे देश पर है, उतनी अन्य किसी देश पर नहीं है । पर्वत राज हिमालय, विशाल नदियां, गहरे समुद्र विविध जल-वायु , व्यापक क्षेत्रफल आदि हमारे देश की वशेषतायें हैं यदि हम उनका उपयोग करें तो हमारा देश पर्याप्त उन्नति कर सकता ।है

MR. SPEAKER: What is the question you want to ask?

श्री एस० एस० सोमानी : मै मंत्री महोदय से यह जानना चाहता हूं कि मध्य प्रदेश व राजस्थान में क्या भू-गर्भीय सर्वेक्षण कराया गया हैं । इस परीक्षण के फल-स्वरूप क्या परिणाम सरकार के सामने आये हैं ? मोटे तौर पर कौन कौन सी खनिज अथवा धातु कितनी कितनी मात्रा में मिलने की संभावना है ? और इन सम्पूर्ण योजनाओं के क्रियान्वयन पर कुल कितनी रकम खर्च होने का अनुमान है ?

MR. SPEAKER: The question does not arise. If you have material, please answer.

SHRI BIJU PATNAIK: Sir, the principal metals in Madhya Pradesh are proposed to be explored at the following places:

Metalic minerals

Gold . . .	Raigarh and Raipur Districts.
Manganese . .	Balaghat District.
Base Metals . .	Jabalpur District.

Industrial minerals

Bauxite . .	Pandrapet Plateau
Calcite & Rock Phosphate . . .	Jhabua District
Pyrophyllite & Diaspore . . .	Tikam Districts
Coal . . .	Sarguja & Shahdol Districts.

Provision has been kept in the annual Plan 1977-78 for surveys with the assistance of the United Nations Development Programme, i.e., UNDP. This is a new scheme proposed to be taken up in Madhya Pradesh by the State in 1977-78.

श्री एस० एस० सोमानी: क्या मंत्री महोदय राजस्थान व मध्यप्रदेश राज्यों के संसद्-सदस्यों की एक अनौपचारिक मीटिंग बुलायेंगे ताकि इन दोनों राज्यों के खनिज विकास और प्राकृतिक संसाधनों के विकास पर शीघ्र कार्यवाही करने, उस के लिये आवश्यक संसाधन जुटाने आदि पर विस्तृत चर्चा की जा सके ?

क्या सरकार इन योजनाओं और कार्य-क्रमों को क्रियान्वित करने के लिए विश्व बैंक आदि संस्थाओं से बातचीत करेगी जैसा कि राजस्थान नहर के लिये किय गया है ?

श्री बीजू पटनायक : वह सब मीटिंग बुला चुके हैं, बातचीत हो चुकी है और अब उस पर कार्यवाही शुरू की जा रही है ?

श्री भारत सिंह चौहान : पीछे मध्य-प्रदेश में एक भू-गर्भीय सर्वे कमेटी खनिज के बारे में बनी थी । उस ने यह जानकारी दी थी कि वहां पर तांबे की

इतनी ज्यादा मात्रा है कि वर्षों तक वहां पर काम चल सकता है । तांबे की हमारे यहां कमी है । क्या मंत्री महोदय इस पर ध्यान देंगे कि वार के माफिक, युद्ध-स्तर पर वहां काम हाथ में लिया जाये ताकि तांबे की कमी को पूरा किया जाये ।

श्री बीजू पटनायक : वार के माफिक तो खदान में काम नहीं होता है, लेकिन जितना जल्दी काम खदान में हो सकेगा, वह किया जा सकेगा ।

SHRI SOMNATH CHATTERJEE: We are happy that no new programme is being deferred. But is the Ministry going to take up any project for the exploitation of dolomite mines for getting super phosphate, in the Purulia district of West Bengal? Exploitation of minerals is a general subject. Will the Central Government assist the State Government in the exploitation of these mineral which are in short supply?

SHRI BIJU PATNAIK: The State Government is exploiting dolomite not only there, but also in North Bengal. The Central Government are in need of high quality dolomite for its tin-making plants; and government have instructed the Steel Authority of India to closely collaborate with the State Minerals Corporation of West Bengal in starting the proper and qualitative exploitation of minerals in that State.

SHRI JAGANNATH RAO: Under the Mines Act of 1952, minerals are classfied as major and minor ones. Will government allow the State governments to exploit major minerals in the States?

SHRI BIJU PATNAIK: The State governments are already doing it under the State-owned corporations like the State Mineral Development Corporations. There are 20 State Mineral development corporations all over the country. In Orissa, the major ores that they are developing, are iron ore and coal.

श्री तेज प्रताप सिंह : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि उत्तर प्रदेश के बुन्देलखण्ड क्षेत्र हमीरपुर, बांदा, झांसी, जालोन जिलों में एक सर्वे कराया गया था, लेकिन वह पिछड़े क्षेत्र हैं, उन में आज तक कोई भी खनिज पदार्थों के लिये कार्यवाही नहीं की गई है । तो क्या भविष्य में आगे कोई कार्यक्रम वहां पर रखेंगे ?

SHRI BIJU PATNAIK: I cannot answer it, because I have not understood the question. In any event, if the hon. Member wants, I will certainly look into it.

SHRI TEJ PRATAP SINGH: In the Bundelkhand region of UP they have not made any complete surveys. Will the hon. Minister chalk out a programme so that we can exploit the mineral resources of that area in future?

SHRI BIJU PATNAIK: If there are any indications of mineral deposits there, then the Geological Survey of India, which is under my control, will certainly look into it.

पांच हजार से अधिक जनसंख्या वाले मध्य प्रदेश के गांव में तार और टेलीफोन सुविधायें

*775. श्री लक्ष्मी नारायण नायक : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में ऐसे गांवों की संख्या कितनी है, जिनकी जनसंख्या पांच हजार से अधिक है और जहां तार तथा टेलीफोन सुविधाएं नहीं हैं; और

(ख) पांच हजार से अधिक की जनसंख्या वाले गांवों में तार और टेलीफोन की सुविधाओं की शीघ्र व्यवस्था सुनिश्चित करने के लिये क्या प्रयास किये जा रहे हैं?